

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) (Ins) No. 837 of 2020

IN THE MATTER OF:

Maan Aluminium Ltd.

...Appellant

Vs.

Nitya Electrocontrols Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Samaksh Goyal, Advocate

**For Respondent: Mr. Lalitendra Gulani, Advocate
Mr. Pallav Palit, Advocate**

ORDER

(Through Virtual Mode)

01.03.2021: Learned Counsel for the Respondent undertakes to file the physical copy of the 'Reply Affidavit' by tomorrow.

Learned Counsel for the Appellant seeks and is granted ten days' time to file the 'Rejoinder', if any.

Let the matter be fixed for '**Admission**' (After Notice) on **25th March, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Kanthi Narahari]
Member (Technical)**

S.S./kam